

**GOVERNMENT OF INDIA
INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4671
ANSWERED ON:18.04.2001
ELECTRONIC TRANSACTION
ANANTA NAYAK

Will the Minister of INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government have a proposal to promote Electronic Transaction;
- (b) if so, the steps taken to introduce measures to boost E- Transaction; and
- (c) the details thereof?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN)

(a),(b) and (c): The Government primarily acts as a facilitator for the promotion of electronic transactions carried out as part of e-commerce in the country. In this regard, the Information Technology Act 2000 has been enacted to provide legal recognition for electronic transactions. The Act provides a legal framework for recognition of electronic contracts, prevention of computer crimes, electronic filing / documents and legalizes digital signature. A Controller of Certifying Authorities to facilitate the implementation of the Act has already been appointed.